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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1389/(MAH)/2017

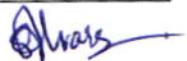
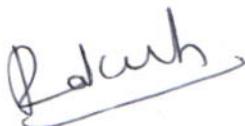
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Inmac Computers Private Limited
V/s.
Urban Transit Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

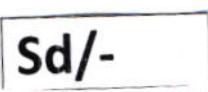
S. No.	NAME	DESIGNATION	SIGNATURE
5	Shefali Alvares	Advocate.	
5	Rakesh Devan	Officer Respondent (UTPL)	

ORDER

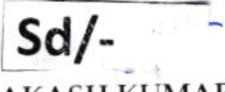
CP No. 1389/I&BP/CLB/MB/MAH/2017

First call : Petitioner side is called absent. Respondent side is present. Hence
passed over.

Second call : Arguing Counsel on the Petitioner side is not present, list this
matter on 4.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)